

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST (II) DATED **22.07.2026** (WEDNESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10.30 AM

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**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Case)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 354/2026 For Stay IA No. 991/2026 For Exemption IA No. 992/2026	Lanco Kondapalli Pvt Ltd Vs MCM Pacific Pte Ltd & 2 Ors.	Mr. Puneet Yadav	

For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	IA No. 990/2026 (To Extend Stay) in Comp App (AT) (CH) (Ins) No. 291/2026 For Exemption IA No. 821/2026	GV Krishna Reddy Suspended Director of Kallam Textiles Ltd & Anr. Vs Union Bank of India & Anr.	Mr. P Kamalhasan	Mr. Peri Rama Krishna R1

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) No. 52/2026 For Stay IA No. 772/2026 Part-Heard	V Krishnaveni & 2 Ors. Vs Sri Varadaraja Textiles Pvt Ltd & 7 Ors	Mr. Sandeep Kumar Ambalavanan	

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in